

linkage between the amount paid by the Doordarshan to the producer of Ramayana and the revenue that is obtained by the Doordarshan out of the advertisements shown prior to Ramayana.

SHRI A.K. PANJA: I could not follow his question. By 'Linkage' what does he mean?

SHRI SHANTARAM NAIK: What I mean to say is whether you pay to the producer only out of the revenue that you get after the advertisement.

SHRI A.K. PANJA: No, Sir. If it is a sponsored one then we go by a particular rate. If it is a super-A then we go in a different manner. So far as Ramayan is concerned, we find that each episode is coming up to 25 lakhs. There is no linkage with the producer that with our earning we have to pay.

#### **Production of Feature/Documentary Films in Various Languages and Dialects**

\*348 PROF. NARAIN CHAND PARASHAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have any schemes for the production of feature/documentary films in the various Languages and dialect in which the programmes of AIR/Doordarshan are broadcast and telecast respectively during the Seventh Plan;

(b) if so, the steps taken or proposed to promote production of films in languages and dialects not included in the Eighth Schedule of the Constitution but spoken by millions of people in various parts of the country in the Seventh Plan so far, as also proposed in the remaining years of the Plan; and

(c) if so, the names of the languages in which the production of such films would be encouraged by the Government/National

Film Development Corporation?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA): (a) to (c). A statement is given below.

#### **STATEMENT**

The National Film Development Corporation extends financial help in suitable cases for production of feature films in languages and dialects irrespective of whether or not such languages are included in the VIII Schedule to the Constitution. Similarly, the Films Division has a scheme for production of 16 mm featurettes in several languages and dialects irrespective of such language being included in the VIII Schedule to the Constitution. However, the documentaries of the Films Division which are produced either in Hindi or in English are dubbed only in the languages (except Sanskrit) included in the said Schedule.

PROF. NARAIN CHAND PARASHAR: Sir, in the statement it has been stated that the language and dialects which are not included in the Eighth Schedule of the Constitution are also being recognised by the A.I.R. and Doordarshan. May I know in specific which are such languages which Doordarshan has recognised?

SHRI A.K. PANJA: Sir, it depends not only on the Schedule of the Constitution but where there are recognised societies which recognise certain languages and those are allowed by Doordarshan. It is not that only Scheduled ones are allowed.

PROF. NARAIN CHAND PARASHAR: My basic question is: which are those languages-you can state 1, 2, 3, 4 etc.-which have been recognised by the Doordarshan? Will you be able to give an example?

SHRI A.K. PANJA: There is a long list.

But I can give one example, that is, Manipuri language. This language is not in the Schedule, but because it is recognised by various Basha Samitis and societies we do allow Manipuri language for films.

**PROF. NARAIN CHAND PARASHAR:** Sir, in that case what is the total percentage of funds allocated for production of tele-films and serials in such languages as recognised and those which are not recognised?

**SHRI A.K. PANJA:** The percentage figure is not available with me. I require a notice for that.

#### Pilgrimage of Drought Hit Persons

\*349. **PROF. MADHU DANDAVATE:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether in view of some reports about drought hit casualties in tribal areas of Rajasthan-Gujarat border, to the effect that pangs of hunger made a tribal couple to leave their two little children to the wolves in the dense forests and commit suicide, Union Government propose to take special steps to ensure tribal welfare against such natural calamities; and

(b) if so, the details thereof?

**THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):** (a) and (b). On investigation through Governments of Rajasthan and Gujarat, this report is found to be baseless. The public distribution system ensures the availability of foodgrains in the area and relief works in the area provide opportunity for income to the inhabitants of the area including tribals.

**PROF. MADHU DANDAVATE:** Sir, the

hon. Minister's reply seems to be incomplete. Sir, in this context, the *Hindustan Times* of 3rd November, has mentioned about the drought situation and sub-human condition in Rajasthan. They have given the name of the village and the person who collected the report. It is in village Jotsasin in Kotra Sub-Division in Udaipur where 7-year old boy and 18 months' old girl were left by their parents because they were not able to feed them. The 7-year old boy climbed up the tree which has been checked up by one Mr. Satyarathi and the 18-month old girl was dragged for 20 yards and ultimately devoured by the wolf. They were completely devoured by the wolf and as a result of that, the couple which handed over the children to the forest area committed suicide. Sir, the Bonded Labour Liberation Moroha has given a written report, the name of the person is Kailash Satyarathi. He also found out the time at which the child was devoured and further he said that in that area some of the tribal women, because they are not able to get food, they have taken to prostitution. All that report with the name, place or the details appeared on 3rd November 1987, the name of that correspondent is also given. Kindly, will you try to investigate all these matters and not rely only on the stray report given by the Government concerned?

**SHRI YOGENDRA MAKWANA:** I have no objection in again inquiring into the matter through our own officers, but at the same time the same *Hindustan Times* has published the denial of this report and the Government of Rajasthan has deputed an officer who visited the village, who visited the area, who met the sarpanch of the village, the names are also given-Shri Kesri Bhai, Mukhya of the local tribals and the other residents of the village. He met these tribals, their mukhyas, and according to the report of this officer who inquired into the matter. There is no such incident that took place. However, I said that I will inquire through our own officers; I will send my officers and